

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1142 -JK (LD) of 2025

DATED:- 23 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23 - 01 - 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:- 1142 -JK(LD) of 2025 dated 23.01.2025.

S. No	Case No.	Title of the case	OIC
1	WP (C) No.3126/2023`	Prithvi Pal Sharma Versus UT of J&K & Ors	Sh. Rajesh Kumar Gupta, Chief Engineer, PWD (R&B) Jammu
2.	CCP (S) No.317/2023`in WP(C) No. 2807/2022	Bashir Ahmed Malik Vs Shailendra Kumar	Sh. Khalid Mehmood Qureshi, Executive Engineer, PWD (R&B) Division Banihal
3.	CCP(S) No. 256/2023 in WP(C) No. 167/2021	Hasan Din Vs Shailendra Kumar and ors	Sh. Rajesh Sharma, Executive Engineer, PMGSY Division Kishtwar
4.	CCP(S) No. 170/2024	M/s Zargar Construction Vs Bhupinder Kumar Commissioner Secretary	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
5.	CCP(S) No. 14/2023	Mohd. Ashraf Bhat Vs Shalindra Kumar Commissioner Secretary	Sh. Atta Mohd., Executive Engineer, PWD (R&B) Special Sub-Division Gandoh
6.	WP(C) No. /2025	UT of J&K Vs Arsam Imtyaz	Sh. Rajinder Kumar, Executive Engineer PWD (R&B) Division Bhaderwah
7.	WP (C) No. 2707/2023	Suresh Kumar Vs UT of J&K & Ors.	Sh. Aftab Anwar, Executive Engineer, PWD(R&B) Division Nowshera
8.	WP(C) NO. 2221/2021	Mohd Altaf Bhat & Ors Vs UT of J&K & Ors.	Sh. Aftab Anwar, Executive Engineer, PWD(R&B) Division Nowshera
9.	WP(C) No. 1568/2021	Dev. Saroop Raina & Ors Vs UT of J&K & Ors	Sh. Aftab Anwar, Executive Engineer, PWD(R&B) Division Nowshera
10.	WP(C) No. 839/2022	Sansar Chand vs UT of J&K	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
11.	CONC No. 1840/2024 in RFA No. 13/2024	Mohd. Hanief Vs Collector Land Acquisition Rajouri	Sh. Imtiaz Ahmed Mir, Executive Engineer, PMGSY Division Budhal
12.	RP No. 48/2024 in WP(C) No. 1080/2022	Roshan Lal Vs UT of J&K	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar

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13.	WP(C) No. 3040/2023	Dina Nath Vs UT of J&K and ors	Sh. Shakti Kumar Raina, Executive Engineer PWD (R&B) Division Katra
14.	WP(C) No. 187/2024	Karan Singh Vs UT of J&K	Sh. Vikas Behl, Executive Engineer PWD (R&B) Division Kathua
15.	WP(C) No. 1406/2024	M/S Malik Builders Vs UT of J&K	Sh. Anil Kumar Pandohi, Chief Engineer PWD (R&B) Pir-Panjaj
16.	WP(C) 1463/2023	M/S Jaipal Singh Vs UT of J&K	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
17.	WP(C) 1462/2023	M/S Jaipal Singh Vs UT of J&K	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
18.	WP(C) 588/2024	Mohd Yaqoob Vs UT of J&K	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
19.	WP (C) No.1908/2024	Ghulam Mohd Shan Vs UT of J&K and others.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
20.	WP (C) No.2751/2024	Mohd Sharief Wani and others Vs UT of J&K and others	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
21.	WP (C) No.1831/2023	Mohd Ashraf and another Vs UT of J&K and others.	Sh. Abhishek Gupta, Executive Engineer, PWD (R&B) Division, Ramban
22.	WP (C) No.2719/2024	Mohd Yousuf Shan Vs UT of J&K and others.	Sh. Mohd. Sajad Khan , Executive Engineer, PWD (R&B) Division, Doda
23.	WP (C) No. 734/2023	Aftab Ahmed and others Vs UT of J&K and ors	Sh. Shahid Mustafa Chowdhri, Executive Engineer, PMGSY, Division, Rajouri
24.	WP (C) No. 2718/2021	Gh. Qadir Wani Vs UT of J&K and others.	Sh. Khalid Mehmood Qureshi, Executive Engineer, PWD(R&B) Division Banihal

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25.	WP (C) No. 2265/2024	Reyaz Ahmed Zargar Vs UT of J&K and ors	Sh. Atta Mohd., Executive Engineer, PWD (R&B) Special Sub-Division Gandoh
26.	CPOWP No. 183/2016 in OWP No. 212/2011.	Rahmat Ullah Vs Haroon Malik, DDC, Poonch and another	Sh. Manoj Kumar, Executive Engineer, PWD (R&B) Division Surankote
27.	WP (C) No. 2105/2023	Ashfaq Ahmed Vs UT of J&K & Ors.	Sh. Imtiaz Khan, Executive Engineer, PWD (R&B) Division Poonch
28.	WP (C) No. 717/2024	Jagjit Singh Vs UT of J&K	Collector Land Acquisition, PWD (R&B)
29.	WP (C) No. 3028/2024	Rajesh Kumar Contractor Pvt Ltd Vs UT of J&K & Ors.	Sh. Ravinder Kumar, Executive Engineer, PWD (R&B) Division Kishtwar
30.	WP (C) No.1925/2024	Chander Singh Slathia Vs UOI and others	Sh. Arit Gupta, Executive Engineer, PWD(R&B) Division, Vijaypur
31.	WP (C) No. 1670/2024	Sukhdev Singh Vs UT of J&K and others.	Sh. Arit Gupta, Executive Engineer, PWD(R&B) Division, Vijaypur
32.	WP (C) No.2863/2024	Nisar Ahmed Vs UT of J&K and others.	Sh. Bikram Singh, Executive Engineer, PMGSY, Division, Doda
33.	WP (C) No.2742/2024	Mohd Rafiq Shan Vs UT of J&K and others	Sh. Mohd Farooq, Executive Engineer, PMGSY Division Ramban
34	WP (C) No.1662/2021`	Kahan Chand Versus UT of J&K & Ors	Sh. Shamis Din, Executive Engineer, PWD (R&B) Division Thathri
35	WP(C) No. 52/2020	Rattan Chand Versus UT of J&K & Ors	Sh. Bharat Gupta, Executive Engineer, PWD Division Basholi
36	CCP(D) No. 55/2024 in WP(C) No. 4338/2019	Shiv Kumar & Ors Vs Ashok Rajeev Rajan & Ors	Sh. Suresh Bharti, Executive Engineer, PWD (R&B) Division Chenani
37	WP(C) NO. 407/2023	M/S Tech Build and Associates Versus UT OF J&K Ors	Sh. Atul Gupta, Executive Engineer, PWD (R&B) Division Satwari
38	WP(C) No.	M/S Tech Build and	Sh. Atul Gupta, Executive Engineer, PWD (R&B) Division

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	392/2023	Associates Versus UT OF J&K Ors	Satwari
39	WP (C) No.2439/2023	Nagar Chand Vs UT of J&K and ors.	Sh. Rajesh Sharma, Executive Engineer, PMGSY Division- Marwah
40	WP (C) No.2863/2024	Nisar Ahmed Vs UT of J&K and others.	Mr Bikram Singh, Executive Engineer, PMGSY, Division, Doda
41	WP (C) No.2851/2024	Inhabitants of Village Mohra Sananghet, Phy. Dhar Jankher Tehsil Basohli, District Kathua through Madan Lal and others Vs UT of J&K and others.	Mr Bharat Gupta, Executive Engineer, PWD(R&B) Division, Basohli,
42	WP (C) No. 251/2024	Mohd Mahroof Vs UT of J&K and others.	Mr Kawser Bashir Qari, Executive Engineer, PWD (R&B) Mendhar
43	WP (C) No.1938/2024	Shazad Ahmed Khan Vs UT of J&K and others.	Mr Manoj Kumar Gupta, Executive Engineer, PWD(R&B) Division Surankote,
44	CCP (S) No. 256/2023 in WP© No. 167/2021	Hasan Din Vs Shailendra Kumar and others.	Mr. Rajesh Sharma, Executive Engineer, PMGSY, Division, Thathri
45	WP (C) No.1800/2024	Kanwal Singh Vs UT of J&K and ors.	Mr. Ved Singh, Executive Engineer, PMGSY, Division, Thathri,
46	WP (C) No.2898/2023	Hiradh Construction Group through its Proprietor Smt Hamida Begum Rana Vs UT of J&K and others.	Mr Kawser Bashir Qari, Executive Engineer, PWD (R&B) Mendhar
47	CCP(D) No. 55/2024 in WP(C) No. 4338/2019	Shiv Kumar & Ors Vs Kumar Rajeev Rajan & Ors	Sh. Suresh Bharti, Executive Engineer, PWD (R&B) Division Chenani
48	CPC(S) No. 14/2023 in WP(C) No. 1292/2021	Mohd Ashraf Bhat Vs Shalinder Kumar	Sh. Atta Mohd, Executive Engineer, PWD (R&B) Division Gandoh.
49	WP (C) No. 597/2024	Parkasho Devi and others Vs UT of J&K and others.	Sh. Sunil Kumar Dogra, Executive Engineer, PWD (R&B) Division Akhnoor

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50	WP (C) No.1944/2024	Amar Singh and others Vs UT of J&K and others	Mr. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban,
51	RP 02/2024	Ghulam Nabi Ahangar Vs UT of J&K & Ors	Atta Mohd. Executive Engineer, PWD (R&B) Division Gandoh
52	WP (C) No.2719/2024	Mohd Yousuf Shan Vs UT of J&K and others.	Sh. Mohd Sajjad Khan, Executive Engineer, PWD (R&B) Division Doda
53	WP (C) No. 178/2022	Parkash Singh Vs UT OF J&K and others.	Sh. Bhupinder Kumar, Executive Engineer, PWD(R&B) Division, Reasi
54	WP (C) No.305/2024	Gulzar Ahmed and others Vs UT of J&K and others.	Mr. Abhishek Gupta, Executive Engineer, PWD (R&B) Division Ramban,
55	WP (C) No.445/2024	Raj Kumar and others Vs UT of J&K and others.	Mr. Ravinder Kumar, Executive Engineer, PWD(R&B) Division, Kishtwar
56	WP (C) No. 1306/2022	Inhabitants of Village Cherhar Berwar Vs UT of J&K & Ors.	Mr. Ravinder Kumar, Executive Engineer, PWD(R&B) Division, Kishtwar
57	WP (C) No. 2574/2024	Shakti Singh Vs UT of J&K and others.	Mr. Mohd. Farooq, Executive Engineer, PMGSY Division Ramban
58	WP (C) No.256/2024	Mohd Hanief Vs UT of J&K and ors.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division, Ramban,
59	WP (C) No. 2929/2024	Najam-ud-Din Wani V/S UT of J&K and Others.	Mr. Khalid Mehmood Qureshi, Executive Engineer PWD(R&B) Division Banihal,
60	CCP(S) No. 376/2024 in WP© No.1890/2023	Rehmatullah Naik Vs Bhupinder Kumar & Ors	Mr. Khalid Mehmood Qureshi, Executive Engineer PWD(R&B) Division Banihal,
61	WP (C) No.748/2024	Shamim Ahmed and Anr. Vs UT of J&K and ors.	Mr. Khalid Mehmood Qureshi, Executive Engineer PWD(R&B) Division Banihal,
62	WP (C) No.1908/2024	Ghulam Mohd Shan Vs UT of J&K and others.	Mr Abhishek Gupta, Executive Engineer, PWD(R&B) Division,

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			Ramban,
63	WP(C) No. 91/2022	Baldev Raj Versus UT of J&K & Ors	Shahid Mustafa, Executive Engineer, PMGSY Division Rajouri
64	WP(C) NO. 1670/2024	Sehdev Singh Vs UT of J&K & Ors	Er. Arit Gupta, Executive Enigneer, PWD (R&B) Division Vijaypur.
65	WP(C) NO. 2742/2024	Mohd Rafiq Shan Vs UT of J&K & Ors	Er. Mohd Farooq, Executive Engineer, PMGSY Division RAMBAN
66.	WP(C) No. 1925/2024	Chaner Singh Slathia Vs National Highway Authority of India & Ors	Er. Arit Gupta, Executive Engineer, PWD (R&B) Division Vijaypur.


